

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
STARRED QUESTION NO. 27
TO BE ANSWERED ON 18th DECEMBER, 2017

DEVELOPMENTAL ACTIVITIES UNDERTAKEN BY COFFEE AND TEA BOARDS

***27.** SHRI B.S. YEDIYURAPPA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the developmental activities undertaken by the Coffee Board and the Tea Board during the last three years and the impact thereof on enhancing productivity as well as improving the quality of tea and coffee in the country;
- (b) the details of the steps taken by these Boards for improving their position in the world as well as in the domestic market;
- (c) whether these Boards have been able to discharge their basic regulatory role effectively; and
- (d) if so, the details thereof and if not, the reasons therefor along with the corrective measures taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

a) to d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO. 27 FOR ANSWER ON 18TH DECEMBER, 2017
REGARDING “DEVELOPMENTAL ACTIVITIES UNDERTAKEN BY COFFEE
AND TEA BOARDS”.**

- (a) The Coffee Board is implementing Integrated Coffee Development Project under which various interventions such as research & development, technology transfer, capacity building, support to mechanization of estates, coffee area development, market development, support to value addition etc. are undertaken for the overall improvement of production, productivity and quality of coffee. The productivity of coffee in the years 2014-15, 2015-16 and 2016-17 was 847kg/ha., 876 kg/ha. and 761 kg/ha. respectively. The decrease in productivity in 2016-17 is mainly due to off year phenomenon (lean year followed by bumper crop) and delayed blossom and backing showers. A sum of Rs.547.54 cr has been spent by the Coffee Board on various components of the Scheme during 12th Plan Period and the current financial year 2017-18 (Upto 30.11.2017).

Under the Tea Development and Promotion Scheme of the Tea Board, support is provided for plantation development, quality upgradation and product diversification, development of small tea growers, research and human resource development. The productivity of tea during the years 2014-15, 2015-16 and 2016-17 was 2113 Kg/ha., 2176 Kg/ha. and 2165 kg/ha. respectively. A sum of Rs.691.98 cr has been spent by the Tea Board on various components of the Scheme during 12th Plan period and the current financial year 2017-18 (upto 30.11.2017).

- (b) Coffee Board undertakes various measures to boost Coffee exports and promotion of coffee sector, which, inter alia, includes conducting promotional activities in the foreign as well as domestic markets, providing incentives for export of high value and value added coffee, participating in International events, organizing ‘Flavour of India – The Fine Cup Award’ competition and India International Coffee Festival to encourage coffee exporters.

Tea Board also undertakes promotional initiatives such as participation in domestic and international trade fairs, arranging buyer-seller meets, effecting exchange of delegations and undertaking generic promotion in key markets through print-media and engaging in dialogues with governments of the importing countries in order to boost exports.

- (c) & (d): Coffee Board and Tea Board are responsible for implementation of various statutory and regulatory functions prescribed under the Coffee Act, 1942 and Tea Act, 1953 respectively. Export licenses and Certificates of Origin are being issued by the Coffee Board to monitor Coffee exports from the country. The Board is also issuing licenses to coffee curing works. Tea Board through various control orders such as Tea (Marketing) Control order, Tea (Distribution and Export) Control order, Tea Warehouse License order and Tea Waste Control order has been regulating various aspects of the tea industry.
